

12.08 hrs.

## PAPERS LAID ON THE TABLE

[English]

**Apprenticeship (Amendment) Rules, 1988**

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): I beg to lay on the table a copy of the Apprenticeship (amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 810 in Gazette of India dated the 8th October, 1988 under sub-section (3) of section 37 of the apprentices Act, 1961. [Placed in Library. See No. LT—7217/89]

**Annual report and Audited Accounts of and Review on the Working of New Delhi Tuberculosis Centre, New Delhi for 1987; Annual Report etc. of the Review on the working of Mahatma Gandhi Institute of Medical Sciences and Kasturba Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram for 1987-88 and a statement *re* delay in laying the latter mentioned papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1987 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 1987. [Placed in Library. See No. LT—7218/89]

(2) (i) A copy of the Annual report (Hindi and English versions) of the Mahatma Gandhi Institute of Medi-

cal Sciences and Kasturba Hospital, Sevagram, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1987-88.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT- 7219/89]

**Standards and Weights and measures Rules 1988 and Annual Report etc. of and Review on the Working of Super Bazar, the Cooperative Stores Ltd. New Delhi for 1986-87**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table:—

(1) A copy of the Standards of Weights and Measures (National Standards) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 1076(E) in Gazette of India dated 16th November, 1988, under sub-section(4) of section 83 of the Standards of Weights and Measures Act, 1976.[Placed in Library. See No. LT—7220/89]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Super Bazar, the Cooperative Stores Limited, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Super Bazar the Cooperative Stores Limited, New Delhi, for the year

1986-87. [Placed In Library. See No. LT-7221/89]

**Employees Deposit Linked Insurance (Amendment) Scheme, 1988 and Employees Family Pension (Second Amendment) Scheme, 1988**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALAVIYA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952—

(i) The Employees' Deposit Linked Insurance (Amendment) Scheme, 1988 published in Notification No. G.S.R. 945 in Gazette of India dated the 3rd December, 1988.

(ii) The Employees' Family Pension (Second Amendment) Scheme, 1988 published in Notification No. G.S.R. 946 in Gazette of India dated the 3rd December, 1988. [Placed in Library. See No. LT—7222/89]

SHRI ASUTOSH LAW (Dum Dum): Three murders of elected representatives including an M.P. have taken place in West Bengal within the last two months and nobody has been arrested. There is widespread violence. There are the reports in the newspapers. Home Minister should make a statement.

MR. SPEAKER: The hon. Member will bear in mind that this is a State subject and I am helpless to do anything. You must bear in mind the rules that you have made.

*(Interruptions)*

MR. SPEAKER: Now Mr. Krupasindhu Bhoi

12.10 1/2 hrs.

**ASSENT TO BILLS**

*[English]*

SECRETARY-GENERAL: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 7th December, 1988:—

(1) The Tamil Nadu Appropriation (No. 3) Bill 1988.

(2) The Punjab Appropriation (No. 3) Bill, 1988.

(3) The Forest (Conservation) Amendment Bill, 1988.

(4) The Appropriation (No. 5) Bill, 1988.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha of the following nine Bills passed by the Houses of Parliament during the last sessions and assented to since a report was last made to the House on the 7th December, 1988:

(1) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1988.

(2) The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1988.

(3) The Commissions of Inquiry (Amendment) Bill, 1988.

(4) The Banking, Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill, 1988.